

(6)

Central Administrative Tribunal
Principal Bench, New Delhi.

CP 76/97 in
OA-588/96

New Delhi this the 28th day of May, 1997.

Hon'ble Dr. Jose P. Verghese, Vice-Chairman(J)
Hon'ble Sh. S.P. Biswas, Member(A)

1. Sh. Tarlok Singh,
S/o Sh. Achhar Singh.
2. Sh. Jagir Singh,
S/o Sh. Sardara Singh.
3. Sh. Lakhwander Singh,
S/o Sh. Wasan Singh
4. Sh. Sewa Singh,
S/o Sh. Santokh Singh.
5. Sh. Jaswander Singh
S/o Sh. Pritam Singh Petitioners

(through Sh. B.S. Mainee, advocate)

versus

1. Sh. Shanti Naraian,
General Manager,
Northern Railway,
Baroda House,
New Delhi.
2. Sh. S.D. Sharma,
Chief Engineer,
Northern Railway,
Baroda House,
New Delhi.
3. Sh. Yogesh Wadhwa,
Dy. Chief Engineer (Projects),
Northern Railway,
Jullundhur City.
4. Sh. D.K. Ghulani,
Asstt. Engineer(CSP
Northern Railway,
Dhilwan. Respondents

(through Sh. R.L. Dhawan, advocate)

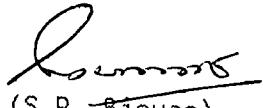
ORDER(ORAL)

Hon'ble Dr. Jose P. Verghese, Vice-Chairman(J)

The learned counsel for the petitioners
submits that the required payment has already been
made. In view of this statement, nothing survives in

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this petition and accordingly it is disposed of.
Notices issued to the alleged contemners are
discharged.


(S.P. Biswas)

Member(A)


(Dr. Jose P. Verghese)
Vice-Chairman(J)

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